

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

Sub: Re-constitution of Committees.

In partial modification of earlier order bearing no. 11177-11291/F2N(4)/Admn.(North)/RC/2022 dated 28.04.2022 of the undersigned, the following Committees are hereby re-constituted with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1	Committee to Monitor Compliance with the directions of The Rights of Persons with Disabilities Act, 2016 (to assist the Grievance Redressal Officer in the discharge of his functions).	Sh. Jagdish Kumar, ASJ/Spl FTC North District, Rohini Court, Delhi.	Chairman	Administration Branch/Care Taking Branch
		Sh. Surender Mohit Singh ADJ-04 North District, Rohini Court, Delhi.	Member	
		Ms. Niharika Kumar Sharma, ACJ-cum-CCJ-cum-ARC North District, Rohini Court, Delhi.	Member	
		Sh. Kumar Rahul, Civil Judge North District, Rohini Court, Delhi.	Member	
2.	Wellness & Rejuvenate Committee for Judicial Officers.	Sh. Virender Bhatt District Judge (Commercial Court) North District, Rohini Court, Delhi.	Chairman	PS Office/ Judicial Branch
		Sh. Jagdish Kumar, ASJ/Spl FTC North District, Rohini Court, Delhi.	Member	
		Sh. Virender Kumar Kharta, ASJ-01 (POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Shefali Sharma, ASJ (FTSC)(POCSO) North District, Rohini Court, Delhi.	Member	
		Sh. Himanshu Sehloth, Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		Sh. Jitender, MM-01 North District, Rohini Court, Delhi.	Member	
3.	Wellness & Rejuvenate Committee for Staff Members.	Sh. Shivaji Anand, ASJ-04 North District, Rohini Court, Delhi	Chairman	Administration Branch
		Sh. Himanshu Sehloth, Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		Ms. Swati Gupta, MM-05 North District, Rohini Court, Delhi.	Member	
		Sh. Kautuk, MM-04 North District, Rohini Court, Delhi.	Member	
		Ms. Nidhi Chitkara, MM (Mahila Court-02) North District, Rohini Court, Delhi.	Member	
4.	Delhi Victim Compensation Committee	Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	DLSA, North
		Sh. Vinod Yadav, PO MACT-02 North District, Rohini Court, Delhi.	Member	
		Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		Chief Public Prosecutor North District, Rohini Court, Delhi.	Member	

Note:- 1. Remaining directions contained in order no. 11177-11291/F2N(4)/Admn./(North)/RC/2022 dated 28.04.2022 shall remain same.


(VIMAL KUMAR YADAV)
 Principal District & Sessions Judge
 North District : Rohini Court : Delhi.

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अनंत महोदय

No. 13004-13093/ F2N(4)/Admn.(North)/RC/2022

Dated, Delhi the 18-05-22

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Ld. Principal District & Sessions Judge(s) (North-West, South, South-East, New Delhi, Shahdara, North-East, West, South-West), Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. The Ld. Principal Judge (Family Court), North District, Rohini Courts, Delhi.
6. The Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi.
8. The Secretary, DLSA (North), Rohini Court, Delhi with request to intimate to the Members of Committees related to DLSA.
9. All the Sr. A.O. (J)/A. O. (J)/Branch In-charges of North District. Rohini Court, Delhi.
10. The President/Secretary, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts),
11. Hony. Secretary, Bar Association, Rohini District Courts, Delhi.
12. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
13. The Record Officer (RTI), North District, Rohini Court, Delhi.
- ✓ 14. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi. ✓
15. Nodal Officer, Web-Site Committee, Rohini Court, Delhi.
16. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
17. Official concerned.
18. Branch In-Charge, Caretaking Branch, Rohini Courts, Delhi.
19. P.S. to the undersigned.
20. The Branch In-Charge, R & I Branch for uploading on LAYERS.


18/5/22

**Principal District & Sessions Judge
North District : Rohini Court : Delhi.**